

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2689/96

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New Delhi this the 25th day of September 1997

Hon'ble Shri S.R.Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Pratap Singh
S/o Ram Singh
138/2 Mirdard Lane,
L.N.J.P. Hospital,
New Delhi- 110002
2. Prem Singh
S/o Vijay Singh
375 Gulabi Bagh
Delhi-110007
3. Deepak
S/o Ramesh
A-5 Mirdard Lane,
L.N.J.P. Hospital,
New Delhi-110002
4. Amar Singh
S/o Foran Singh
C-4 MIRDARD Lane,
L.N.J.P. Hospital,
New Delhi
5. Vinod Kumar,
S/o Shri Hari Prashad,
172 Andrews Ganj
Road No. 4, Delhi
6. Balwant Chand,
S/o Shri Zandu Ram,
171, MIRDARD Lane,
L.N.J.P. Hospital,
Delhi
7. Sanjay Kumar
S/o Shri Raghuvir Singh
D-3, G.B. Pant Hospital,
Mirdard Lane,
New Delhi- 110002

.....Applicants

(By Advocate: Shri Ashish Kalia)

Versus

Union of India through

1. The Medical Superintendent
G.B. Pant Hospital
Mirdard Lane,
New Delhi-110002

2. The Director
G.B. Pant Hospital
Mirdard Lane,
New Delhi-110002

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Respondents

(By Advocate: Shri Surat Singh)

ORDER (Oral)

By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

Applicants impugn the verbal termination orders communicated to them in December 1996 and pray for reinstatement in service with all consequential benefits.

2. Initially seven applicants had joined in this OA but at certain point of time it appears that two of them had sought to disassociate themselves with this O.A. Shri Kalia now states at the bar that subsequently the two applicants have decided to continue to press their claim in the present O.A. Accordingly the claims of all the seven applicants are before us.

3. Admittedly, the applicants were engaged as Casual Labourers in G.B. Pant Hospital. It appears that by interim order, dated 20.12.96 respondents were directed to consider these applicants for the post of Nursing Orderly in the interview which was scheduled to be held on 7.1.97 or any subsequent date. It is not disputed that respondents constituted a Selection Committee and held interviews for the post of Nursing Orderly in which the seven applicants were also considered, out of whom four, namely; S/Chri Pratap Singh, Prem Singh, Deepak and Sajnay Kumar, as per Shri Ashish Kalia's statement have been appointed as Nursing Orderly. The remaining three, unfortunately could not be appointed.

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4. We dispose of this OA with a direction that if and when future vacancies of Casual Labourer arise with respondents, the claims of the remaining three applicants should be considered in preference to outsiders and those with overall lesser length of past service. In this connection it appears that the number of days of past service put in by S/Shri Amar Singh and Vinod Kumar is subject to some dispute. These two applicants, may make a representation to the respondents indicating the exact number of days of past service put in by them, which respondents should verify with their own records while considering their case against future vacancies, in the light of the directions given above.

5. The O.A. stands disposed of accordingly. No costs.

A Vedavalli
(Dr. A. Vedavalli)

Member (J)

S. R. Adige
(S.R. Adige)
Vice-Chairman (A)

cc.